

CENTRAL ADMINISTRATIVE TRIBUNAL  
BANGALORE BENCH

CONTEMPT PETITION NO.170/00045/2017

IN

ORIGINAL APPLICATION NO.170/00817/2016

DATED THIS THE 18<sup>TH</sup> DAY OF JUNE, 2018

**HON'BLE DR.K.B.SURESH, MEMBER (J)**

**HON'BLE SHRI PRASANNA KUMAR PRADHAN, MEMBER (A)**

K.P. Ingaganu,  
Age: 49 years,  
S/o Shri Parappa,  
Occn: Trained Graduate Teacher Art (Drawing),  
Jawahar Navodaya Vidyalaya (JNV),  
Bagalkot : 587 155.  
Residing at Vidyalaya Quarters,  
JNV, Bagalkot : 587 155.

...Petitioner

(By Advocate Shri P.A. Kulkarni)

Vs.

1.Sri Biswajit Kumar Singh, IFS.,  
Commissioner,  
Navodaya Vidyalaya Samithi,  
B 15, Institutional Area, Sector 62,  
Noida: 201 307  
District Gautam Budh Nagar, (U.P.)

2.Sri A.Y. Reddy,  
Deputy Commissioner  
Navodaya Vidyalaya Samithi,  
Hyderabad Region,  
N.L.I. Buildings, Nallagandla Road,  
Post & Vill: Gopanpally,  
Hyderabad: 500 107,  
Telangana State.

...Respondents

(By Shri. V.N. Holla, Senior Panel Counsel)

O R D E R (ORAL)

(HON'BLE DR. K.B. SURESH, MEMBER (J))

MA No. 170/00261/2018 for advancement of CP is allowed.

2. Order complied with. Therefore CP is dismissed. Notices are discharged.

No order as to costs.

(PRASANNA KUMAR PRADHAN)

MEMBER (A)

(DR.K.B.SURESH)

MEMBER (J)

/ksk/

**Annexures referred to by the petitioner in CP No. 170/00045/2017**

Annexure C1 Copy of the order dated 27.02.2017 passed in O.A. No. 817/2016

Annexure C2 Copy of the forwarding letter dated 13.04.2017 from the Principal,  
JNV Gadag to Respondent No.2

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